## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, KOLKATA



O.A./352/02/2016

Dated: 22.01.2021



Coram

Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. N. Chatterjee, Administrative Member

**E KABALEESWARAN** 

Versus

JAWAHAR NAVODAYA VIDYALAYA

For the applicant

None

For the respondents :

None

## ORDER (Oral)

## Per: Bidisha Banerjee, Judicial Member

None appeared on behalf of the parties for long, and even today despite repeated calls.

- 2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
- 3. As such, the OA and MA are dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. N. Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

drh